

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD –
Permission to certain Judicial Officers to attend for the Awarding Function and to receive Justice M.N.Rao's Gold Medals and Justice T.H.B.Chalapathi Memorial Gold and Silver Medals respectively at 10.00 a.m. on 03.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ACCORDED.**

REF: Letter ROC.No.801/2015/APJA-Sec'bad, dated 21.12.2015 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 7792/2015-B.SPL., DATED: 29.12.2015

The High Court is pleased to pass the following Order:

The following Judicial Officers, who have been selected for Award of Justice M.N.Rao's Gold Medals for the Best Trainee Judicial Officers and Justice T.H.B.Chalapathi Memorial Gold and Silver Medals for the best essay on Contemporary Legal issues respectively are hereby permitted to attend for the Awarding Function for receiving the Justice M.N.Rao's Gold Medals and Justice T.H.B.Chalapathi Memorial Gold and Silver Medals respectively at 10.00 a.m. on 03.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad, as requested by the Director, A.P. Judicial Academy, Secunderabad.

Justice M.N.Rao's Gold Medals to be presented for the District Judges and Junior Civil Judges for the Years 2010, 2011 & 2012.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	NAME OF THE COURSE
1.	Smt. P.Venkata Jyothirmai, Prl. Special Judge for CBI Cases, Visakhapatnam.	IV Foundation Course in the Year 2010.
2.	Sri A.Hari Haranadha Sarma, I Addl. District and Sessions Judge, Eluru, West Godavari District.	
3.	Ms. B.Sridevi, II Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	XV Basic Course in the Year 2011.
4.	Sri D.Kiran Kumar, Prl. Junior Civil Judge, Suryapet, Nalgonda District.	XVI Basic Course in the Year 2012.
5.	Ms. K.Madhavi, Special Judicial Magistrate of First Class for Railways, Guntur.	

Justice T.H.B.Chalapathi Memorial Gold and Silver Medals for the best essay on 'Women Rights are Human Rights: Role of Judiciary to protect the Rights of Women and Girl Child' for the Year 2013:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	BEST ESSAY FOR MEDAL
1.	Sri G.V.Mahesh Nath, Prl. Junior Civil Judge, Sangareddy, Medak District.	Gold Medal (for the first Best Essay)
2.	Sri K.Murali Mohan, I Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.	Silver Medal (for the Second Best Essay)

The above said officers are directed to attend for the said Award function at A.P. Judicial Academy, Secunderabad on 03.01.2016 for receiving medals, without fail.

The concerned Prl. District and Sessions Judges are requested to make necessary incharge arrangements with regard to the above said officers under intimation to the High Court.

REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to upload the proceedings in the High Court's website).
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Guntur, Medak at Sangareddy, Nalgonda, Rangareddy District at L.B.Nagar, Visakhapatnam, West Godavari at Eluru.
5. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Guntur, Medak at Sangareddy, Nalgonda, Rangareddy District at L.B.Nagar, Visakhapatnam, West Godavari at Eluru.
6. **The District Treasury Officers:** Guntur, Medak at Sangareddy, Nalgonda, Visakhapatnam, West Godavari at Eluru, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
7. **The Sub-Treasury Officers:** Suryapet (Nalgonda District), Bheemunipatnam (Visakhapatnam District).

Spare.